

ITEM NO.3

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 590/2017

MUJAMMIL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.31502/2018-BAIL APPLICATION )  
IA 167181/2018 - GRANT OF BAIL)

Date : 01-03-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Mr. Salman Khurshid, Sr. Adv.  
Mr. Imtiaz Ahmed, Adv.  
Mrs. Naghma Imtiaz, Adv.  
Mr. Ahmed Zargham, Adv.  
Ms. Azra Rehman, Adv.  
For M/s. Equity Lex Associates, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR  
Mr. Reshesh Mani Tripathi, Adv.  
Mr. Ronak Karanpuria, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Adjourned by two weeks.

(R. NATARAJAN)  
COURT MASTER (SH)

(RENU DIWAN)  
ASSISTANT REGISTRAR